GOVERNMENT OF INDIA MINISTRY OFHUMAN RESOURCE DEVELOPMENT RAJYA SABHA

QUESTION NO04.12.2009

ANSWERED ON

SETTING UP OF CAMPUSES OF UNIVERSITIES ABROAD.

228 SHRI MAHENDRA MOHAN

Will the Minister of COALCOALHUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether on one hand Government is in the process of enabling foreign universities to set up campuses in India, and on the other hand several educationists want Indian universities to be allowed to set up campuses abroad;
- (b) if so, whether Government has framed any guidelines and regulations permitting State universities to go abroad; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI KAPIL SIBAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF RAJYA SABHA STARRED QUESTION NO. 228 FOR 4.12.2009, ASKED BY SHRI MAHENDRA MOHAN AND SHRIMATI SHOBHANA BHARTIA, HONOURABLE MEMBERS OF PARLIAMENT REGARDING SETTING UP OF CAMPUSES OF UNIVERSITIES ABROAD

(a) to (c): A legislative proposal for regulating entry and operations of foreign educational institutions is being finalized. Universities and other public institutions may set up campuses abroad, if so permitted by the relevant legislative Act, or Memorandum of Association under which a university or institution is established. So far as privately funded universities set up under the Acts of State legislatures are concerned, the University Grants Commission (UGC) has framed regulations, namely, the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003, which, inter alia, provide that a private university can open off-shore campus(es) in foreign countries only after obtaining permissions from the Government of India and the host country. According to the UGC guidelines for considering proposals for declaring an institution as "deemed to be university" under Section 3 of the UGC Act, 1956, it would be permissible for the "deemed to be university" to open academic Centre(s) in any of the foreign countries after obtaining due permission from Government of India and the host country.